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Title: Regarding provision of better banking facilities in Uluberia Parliamentary Constituency.

**SHRIMATI SAJDA AHMED (ULUBERIA):** I would like to thank you, Sir, for letting me speak in this 'zero hour'. I would also like to draw the attention of the Government about the non-access of banking facilities in my Constituency Uluberia in West Bengal.

In my Parliamentary Constituency, access to the nationalised banks and banking services is very poor. I had urged the Union Government last year to set up a nationalised bank in Bagnan-I and Bagnan -II, Uluberia-II and Amta-II blocks but I regret to inform this august House that till date the Government has not taken any steps in this regard. The facility of ATM services is also very poor. The rural constituents are not able to access banking facilities. There is a need to install more ATMs in my entire Constituency, especially, in Amta-II, Shyampur-II and Udaynarayanpur blocks of Howrah District of West Bengal.

Sir, I urge the Government to take my appeal as a serious grievance in the larger public interest.

**माननीय अध्यक्ष:** सभा की कार्यवाही तीन बजे तक के लिए स्थगित की जाती है

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**14.08 hrs**

*The Lok Sabha then adjourned for lunch till Fifteen of the Clock.*

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**15.02 hrs**

*The Lok Sabha reassembled after lunch at  
Two Minutes past Fifteen of the clock.*

(Dr. (Prof.) Kirit Premjibhai Solanki *in the chair*)

### **MATTERS UNDER RULE 377**

**माननीय सभापति :** नियम 377 के तहत जिनके मामले लगे हैं, इसमें पाँच सदस्य हैं, उनको हम बुलवाएंगे । मैं पहला नाम देता हूँ – श्रीमती अपराजिता सारंगी ।

मैडम, जो टैक्स्ट है, केवल वही रिकार्ड में जाएगा ।